

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

114. Company Appeal/132/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Shri Samat Dada Agro Energy Private Limited
V/s.
Registrar of Companies Mumbai.

Appearances:

For applicant :- Adv. Meghana Lakhota

For Respondent:- RoC Mumbai

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

RoC Mumbai seeks time to file its report. Let the same be done within two weeks. At his request, list on **07.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)